

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2429  
ANSWERED ON:03.12.2009  
INCIDENTS OF EMERGENCY LANDING  
Tandon Shri Lal Ji

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the incidents of emergency landing of aircraft have increased due to technical or any other fault during the last one year in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has conducted any enquiry of all such incidents;
- (d) if so, the results thereof;and
- (e) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) and (b):- Yes, Sir. As against 02 incidents during 2008, 06 incidents of emergency landings were reported due to various reasons, including technical snags in the year 2009.
- (c) and (d):- In the preliminary findings, the above 6 incidents of emergency landing were found to be caused due to hydraulic failure, avionic smoke warning, engine flame out, fuel emergency and aft cargo smoke warning (2 incidents).
- (e):- Safety recommendations emanating from investigation of incidents are followed up for implementation with the concerned agencies for preventing recurrence of such incidents in future. The manpower in Directorate General of Civil Aviation (DGCA) has also been suitably augmented to strengthen its safety oversight capabilities and ensure better discharge of surveillance responsibilities.